

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RGTL INDUSTRIES
LIMITED**

Sr. No	Particulars	Details
1	Name of corporate debtor	RGTL Industries Limited
2	Date of incorporation of corporate debtor	10 th November, 2004
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Delhi
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109DL2004PLC130509
5	Address of the registered office and principal office (if any) of corporate debtor	24/1A, Mohan Cooperative Industrial Estate, Mathura Road, South Delhi-110044, Delhi, India
6	Date of closure of Insolvency Resolution Process	9 th November, 2020
7	Liquidation commencement date of corporate debtor	9 th November, 2020 (Order received on 10 th November, 2020)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Anshul Gupta Registration No: IBBI/IPA-002/IP-N00310/2017-2018/10899.
9	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 1501, Tower No.4, Spring Grove Towers, Lokhandwala Township, Kandivali East, Mumbai-400101, Maharashtra, India. Email ID: contactanshulgupta@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: B-573, II Floor, Pocket B, Sarita Vihar-110076, New Delhi, India Email ID: rgtl.liquidation@gmail.com
11	Last date for submission of claims	9 th December, 2020

Notice is hereby given that the National Company Law Tribunal New Delhi Bench III has ordered the commencement of liquidation of the **RGTL Industries Limited** on **9th November, 2020 (Order received on 10th November, 2020)**.

The stakeholders of **RGTL Industries Limited** are hereby called upon to submit their claims with proof on or before **9th December, 2020**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other

creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Anshul Gupta
Liquidator for RGTL Industries Limited
Reg No. IBBI/IPA-002/IP-No0310/2017-2018/10899

Date: 13th November, 2020

Place: New Delhi